

Declaration of Assets and Liabilities

Year 2014-15

I, Rahul Tiwary, son/daughter/wife of Shri Shivanand Tiwary

aged 41 years, belonging to _____

service and presently working as _____

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	15,000/-	0	0	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Joint A/c - 1987-1988 - 1987-1988 - 10,00,000/- Joint A/c - 1988-1989 - 2,32,272/- Share 50% on 1,10,136/-	Joint A/c - 1987-1988 - 1987-1988 - 10,00,000/- Joint A/c - 1988-1989 - 2,32,272/- Share 50% on 1,10,136/-	0	0	N/A
(iii)	Bonds, Debentures and Shares in companies	Hand Shandil Co. P. Ltd. Share 10,000/- Hand Shandil Co. P. Ltd. Share 10,000/- Share 1,35,000/-	Hand Shandil Co. P. Ltd. Share 10,000/- Hand Shandil Co. P. Ltd. Share 10,000/- Share 1,35,000/-	0	0	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. 26,60,000/-	L.I.C. 12,60,000/-	0	0	N/A
(v)	Motor Vehicles (details of make, etc.)	0	Maruti Eco, 2015 BR-01CJ/081A 0 3,57,612/-	0	0	N/A
(vi)	Jewellery (give details of weight and value)	Gold-30g. 78,000/-	Gold-40g. 1,04,000/- Silver-50g. 25,000/-	0	0	N/A
(vii)	Other assets, such as values of claims / interests	0	0	0	0	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	0	0	0	0	H/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Patliputra Patna - 26 LD II - Radhika 298	H/A	H/A	H/A	H/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	0	1st Floor Flat No - 102 Kanak Bag Complex Baring Road Patna 1507 SF	0	0	H/A
(iv)	Houses / Apartments etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat No. Flat No. 403/10A, 403/909, 405 405 Share 50% share 50% 1457.5 1457.5 SF 75,00,000/- 75,00,000/-	H/A	H/A	H/A	H/A
(v)	Others (such as interest in property)	H/A	H/A	H/A	H/A	H/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 5/10/18
(a)	(i) Loans from Banks	Union Bank and Co-operative Bank, L.C.	60,27,899/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	0	0
	(b) dues to departments dealing with supply of water	0	0
	(c) dues to departments dealing with supply of electricity	0	0

	(d) dues to departments dealing with telephones	0	0
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	0	0
	(f) Other dues, if any	0	0
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	4,29,970/- 2014-15 AAMPT 2912 9	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.